

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

Subject:- Direction regarding Presentation and Listing of Applications/Misc. Applications in pending cases.

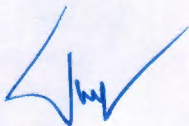
Order

No:- 32 of 2021/RC

Dated:- 05.03.2021

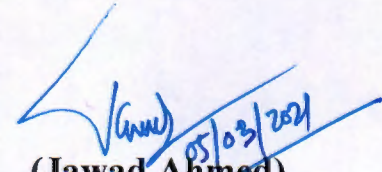
For streamlining the presentation and listing of applications/misc. applications in pending cases, Hon'ble the Chief Justice has been pleased to direct as follows:

1. All applications/miscellaneous applications in pending cases shall be filed in the registry and shall be placed before the appropriate Court having roster on the next day.
2. The Court, on the applications so filed, may fix a date or direct the applications to be listed on the date fixed in the main matter whereupon the applications shall be placed before the Court alongwith the main matter either on the date indicated by the Court or on the date on which the main matter is listed.
3. The office shall number the applications as provided in Rule 67 of the High Court Rules year wise. The applications filed in each case so numbered serially would be endorsed in the order sheet under the signatures of the Section Officer or Clerk concerned or dealing Assistant and the said endorsement would form part of the order sheet.
4. All applications so filed alongwith the respective replies shall be serially arranged in File No. 3 (Application Files) and all disposed of applications shall be placed at the bottom of File No. 3 (Application Files).



5. No separate order sheet for order passed on applications shall be maintained and all orders passed thereon should be on the order sheet of the main case . There shall be only one order sheet in each case. Once an application is disposed of, on the basis of the order so appearing on the order sheet, an endorsement shall be made by the Bench Secretary on the back of the first page of the application, that it stands disposed of vide order of the date of the order sheet.

By Order

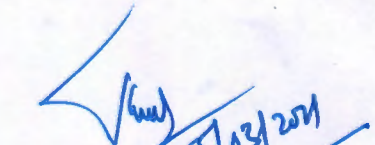

(Jawad Ahmed)
Registrar General

No: 1146-70 - /RG/GS.

Dated: 05.03.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K, Jammu.
....for information
6. Registrars Judicial, High Court of J&K, Srinagar/Jammu.
7. Bench Secretary to Hon'ble the Chief Justice and Hon'ble Judges, High Court of J&K.
8. Concerned Section Officers/Clerks/Dealing Assistants.
.....for information and compliance.
9. I/C NIC, Jammu, for uploading the same on the official website of the High Court.


Registrar General